

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204
IB - 3494/ND/2019

IN THE MATTER OF:

Hindustan Automotive Store
Vs
Miric Biotech Ltd

...Applicant

...Respondent

SECTION

U/s 7 of IBC

Order delivered on 03.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

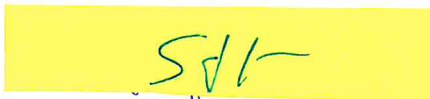
PRESENT:

For the Applicant :

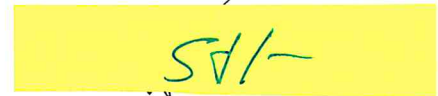
For the Respondent :

ORDER

The matter is wrongly listed today. List the case on the date already fixed
i.e. 06.01.2020.



(SUMITA PURKAYASTHA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)